

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

LIBRARY

No. OA. 350/01133/2016

Date of Order. 08.12.2016

Present : Hon'ble Justice Shri Vishnu Chandra Gupta, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative Member

Abhijit Mallick
Vs.
Posts

For the Applicant : None

For the Respondents : Mr. A. Mondal, Counsel

Order (Oral)

Justice Shri Vishnu Chandra Gupta, Judicial Member

In this case we heard the learned counsel for respondents. Learned counsel for applicant is not present. Proxy counsel on behalf of the applicant is present.

2. The order of appeal has been challenged further in revision. The revision has not yet been disposed of. A copy of memo of revision is placed on record which is annexed as Annexure A-3 of the OA dated 15.04.2016.
3. Hence, we direct the revisional authority i.e. the Chief Post Master General, West Bengal Circle, Kolkata to decide the revision within a period of 2 months from the date of communication of this order.
4. However, liberty is granted to the applicant that after exhausting all the departmental remedy he may challenge the same.
5. OA is finally disposed of. No costs.



(Jaya Das Gupta)
Administrative Member
pd



(Justice Vishnu Chandra Gupta)
Judicial Member